THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong 3rd November, 2016

No.HCM.II/123/2015/4303 : It is hereby notified to all concerned that 11th November, 2016 (Friday) is declared a holiday on account of Wangala Festival.

REGISTRAR

Memo. No. HCM.II/123/2015/4303 A Dated, Shillong 3rd November, 2016 Copy to:-

- The Joint Registrar-cum-Secretary to Hon'ble Chief Justice. High Court of Meghalaya, Shillong.
- The Joint Registrar-cum-OSD (I/c Judicial Section), High Court of Meghalaya, Shillong.
- The Private Secretaries to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- The Private Secretaries to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
- The PA to the Registrar General, High Court of Meghalaya, Shillong.
 The Advocate General Meghalaya, High Court of Meghalaya, Shillong.
- 7. The Districts & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura.
- 8. The Registrar, High Court of Meghalaya
- 9. The Joint Registrar, High Court of Meghalaya, Shillong.
- 10. The Deputy Registrar (Admn.), High Court of Meghalaya, Shillong.
- 11. The Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.
- 12. The Assistant Registrar (Record), High Court of Meghalaya, Shillong. 13. The Assistant Registrar (Account), High Court of Meghalaya, Shillong.
- 14. The Chief Librarian, High Court of Meghalaya, Shillong.
- 15. The Chief Translator (In-charge Stationery), High Court of Meghalaya, Shillong.
- 16. The Public Relation Officer, High Court of Meghalaya, Shillong.
- 17. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
- 18. The Superintendent (Judl.) High Court of Meghalaya, Shillong.
- 19. Notice Board
- 20. Office File.

REGISTRAR